

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 144
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioner

v.

M.M. Metacraft Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 05.11.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

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For the Respondent


Mr. Alishan Nazvee, Mr. M.D. Kamran & Ms. Swet Shikha, Advs.

ORDER

Due to paucity of time matter could not be taken up.

List for further consideration on 14.01.2020.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)